

**Government of India  
Ministry of Finance  
Department of Economic Affairs  
Budget Division**

New Delhi, dated November 30, 2015

NOTIFICATION

**Auction for Sale (Re issue) of 7.59 percent Government Stock 2029**

F. No.4 (2) W&M/2015(i): Government of India hereby notifies sale (re-issue) of **7.59 percent Government Stock 2029** for an aggregate amount of ₹ **7,000** crore (nominal). The sale will be subject to the terms and conditions spelt out in this notification (called 'Specific Notification') as also the terms and conditions specified in the General Notification F. No. 4 (13)-W&M/2008, dated October 8, 2008 issued by Government of India.

**Method of Issue**

2. The Stock will be sold through Reserve Bank of India, Mumbai Office, Fort, Mumbai- 400 001 in the manner as prescribed in paragraph 5.1 of the General Notification F. No. 4 (13)-W&M/2008, dated October 8, 2008 by a **price based auction using multiple price auction method.**

**Allotment to Non-competitive Bidders**

3. The Government Stock up to 5% of the notified amount of the sale will be allotted to eligible individuals and institutions as per the enclosed Scheme for Non-competitive Bidding Facility in the Auctions of Government Securities (**Annex**).

**Place and date of auction**

4. The auction will be conducted by Reserve Bank of India, Mumbai Office, Fort, Mumbai-400 001 on **December 4, 2015**. Bids for the auction should be submitted in electronic format on the Reserve Bank of India Core Banking Solution (E-Kuber) system on **December 4, 2015**. The non-competitive bids should be submitted between 10.30 a.m. and 11.30 a.m. and the competitive bids should be submitted between 10.30 a.m. and 12.00 noon.

**When Issued Trading**

5. The Stock will be eligible for "When Issued" trading in accordance with the guidelines issued by the Reserve Bank of India.

**Tenure**

6. The Government Stock will be of '**13 years, 5 months and 01 day**' tenure commencing from **October 19, 2015**. The Stock will be repaid at par on **20 March, 2029**.

**Date of issue and payment for the stock**

7. The result of the auction shall be displayed by the Reserve Bank of India at its Fort, Mumbai Office on **December 4, 2015**. The payment by successful bidders will be on **December 7, 2015** i.e. the date of re-issue. The payment for the Stock will include accrued interest on the nominal value of the Stock allotted in the auction from the date of original issue i.e **October 19, 2015 to December 6, 2015.**

**Interest**

8. Interest at the rate of **7.59** per cent per annum will accrue on the nominal value of the Stock from the date of original issue i.e., **19 October, 2015 to 19 March, 2016** which will be paid on **20 March 2016** and the interest thereafter will be payable half yearly on **September 20 and March 20**.

By Order of the President of India

(Prashant Goyal)  
Joint Secretary to the Government of India